

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-686(ND)2019
IA-09/2024

IN THE MATTER OF:

M/s India Factoring & Finance Solutions Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s Altech Infrastructure Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the RA : Mr. Nipun Gautam, Shivam Gautam

For the RP : Adv Amar Vivek a/w Adv Ritika Gaur

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 1:00 pm and as hereafter the Member (Technical) need to take up the matters listed before NCLT, Chandigarh Bench. Thus, the hearing is deferred to 15.04.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**